

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

E. P. No. 02 of 2015 in Appeal Nos. 76 of 2013 & 82 of 2013

Dated : 21st July, 2015

In the matter of:

Eastern India Powertech Ltd.

.... Petitioner (s)

Versus

Assam Power Distribution Co. Ltd. & Ors.

....Respondent(s)

Counsel for the Appellant (s) : Mr. Karttik Bhatnagar

Counsel for the Respondent (s) : Mr. Ravi Kant Pal &
Mr. A.K. Thakur for R-4
Ms. Vartika Sahay
Ms. Manu Seshadri

ORDER

Bench is not assembled today.

Appeal is posted for **3rd August, 2015.**

Court Master

rkt